

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5314/2026 BLAPL/1812/2026	TAJU @ TAJUDDIN KHAN @ TAYAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /223 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000215/2025
2	D-BLAPL/5318/2026 BLAPL/1813/2026	ACHYUTANANDA DORA @ ACHUTA NADA DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000006/2026
3	D-BLAPL/5320/2026 BLAPL/1814/2026	RAJESH KACHER VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /186 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000066/2023
4	D-BLAPL/5327/2026 BLAPL/1815/2026	TUMAN KUMAR PANDE @ TUMAN PRASAD @ CHHOTU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /14 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000052/2022
5	D-BLAPL/5338/2026 BLAPL/1816/2026	HEMA BISOI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	DASMANTAPUR /116 /2025 J.M.F.C.,DASMANTAPUR(Koraput) GR/0000120/2025
6	D-BLAPL/5343/2026 BLAPL/1817/2026	NARSINGH MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /146 /2025 A.D.J.,NAWAPARA(Nuapada ) SA/0000017/2025
7	D-BLAPL/5346/2026 BLAPL/1818/2026	CHANDAN NAIK @ NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /158 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000132/2025
8	D-BLAPL/5352/2026 BLAPL/1819/2026	JUNAS MADKI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /337 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000601/2024
9	D-BLAPL/4356/2026 BLAPL/1820/2026	GHURUNA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /58 /2025 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000149/2025
10	D-BLAPL/5263/2026 BLAPL/1821/2026	RAJU MIRDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /348 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001385/2025
11	D-BLAPL/5305/2026 BLAPL/1822/2026	DILLIP MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 2ND A.D.J.,KHURDA(Khordha ) TR/0000091/2025

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12	D-BLAPL/5309/2026 BLAPL/1823/2026	BANITA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /44 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000030/2026
13	D-BLAPL/5311/2026 BLAPL/1824/2026	SIMANCHAL GOUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	SHERAGADA /598 /2024 A.D.J.,ASKA(Ganjam) ST/0000045/2025
14	D-BLAPL/5209/2026 BLAPL/1825/2026	SPANDAN MOHANTY VS STATE OF ODISHA	DEBI PRASAD PATNAIK VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001619/2025
15	D-BLAPL/5357/2026 BLAPL/1826/2026	IBRAHIM KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JAGANNATHA PRASAD /544 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000792/2025
16	D-BLAPL/5264/2026 BLAPL/1827/2026	MANOJ KUMAR PRADHAN @ KUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /78 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000031/2026
17	D-BLAPL/5303/2026 BLAPL/1828/2026	IBRAHIM KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JAGANNATHA PRASAD /1 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000001/2026
18	D-BLAPL/5272/2026 BLAPL/1829/2026	DASAMU HARIJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JHARIGAM /62 /2024 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000037/2024
19	D-BLAPL/5251/2026 BLAPL/1830/2026	ASHOK GIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /75 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000079/2024
20	D-BLAPL/5229/2026 BLAPL/1831/2026	IBRAHIM KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JAGANNATHA PRASAD /518 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000755/2025
21	D-BLAPL/5180/2026 BLAPL/1832/2026	MD. IMRAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NEMALO /15 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000033/2025
22	D-BLAPL/5359/2026 BLAPL/1833/2026	MANOJ KUMAR SAHU @ SAHOO VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	ATHGARH /17 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(CUTTACK) CT/0000053/2025
23	D-BLAPL/5365/2026	BIPIN SAH	KULDEEP MOHANTY	BOLANGIR TOWN /802 /2025

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	BLAPL/1834/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0002193/2025
24	D-BLAPL/5371/2026 BLAPL/1835/2026	MD. SOHEL QURESHI @ BADSHAH VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAGHUNATHPALI /473 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000112/2024
25	D-BLAPL/5385/2026 BLAPL/1836/2026	SANJAYA RAJBANSI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /9 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000048/2026
26	D-BLAPL/5387/2026 BLAPL/1837/2026	BUBU @ DEBI PRASAD JENA @ DEVI PRASAD JENA VS STATE OF ODISHA	GOREKHANATH DAS VS	BADAGODA P.S. /556 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000588/2025
27	D-BLAPL/5394/2026 BLAPL/1838/2026	AJIT RANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000042/2025
28	D-BLAPL/5396/2026 BLAPL/1839/2026	PARASARA BHUKTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUMUDIBANDHA /16 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000072/2026
29	D-BLAPL/5245/2026 BLAPL/1840/2026	BULU @ GOURAB SINGH VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHHEND /97 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000945/2025
30	D-BLAPL/5366/2026 BLAPL/1841/2026	SUMIT KUMAR MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	KESINGA /564 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000093/2025
31	D-BLAPL/5433/2026 BLAPL/1842/2026	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000028/2026
32	D-BLAPL/4762/2026 BLAPL/1843/2026	CHIRANJIVEE NAIK VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	/ / S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000001/2026
33	D-BLAPL/5402/2026 BLAPL/1844/2026	ROHIT MESHKAR VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000107/2025
34	D-BLAPL/5457/2026 BLAPL/1845/2026	RAJENDRA KUMAR MISHRA VS	SUVASHISH PATTANAIAK VS	MANCHESWAR P.S. /696 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha )

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35	D-BLAPL/5405/2026 BLAPL/1846/2026	STATE OF ODISHA MITU MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CT/0001871/2025 TIKIRI /211 /2025 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000731/2025
36	D-BLAPL/5406/2026 BLAPL/1847/2026	STATE OF ODISHA ABHISEK HOTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANAPUR P.S. /464 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000688/2025
37	D-BLAPL/5447/2026 BLAPL/1848/2026	STATE OF ODISHA PRAMOD KISHAN VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	REAMAL /68 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000055/2024
38	D-BLAPL/5450/2026 BLAPL/1849/2026	STATE OF ODISHA SAMIR BAG VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LAXMIJORE /75 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000065/2025
39	D-CMP/7240/2026 CMP/351/2026	STATE OF ODISHA PURUSOTTAM SETHI VS REBATI SETHI	TUSAR KUMAR MISHRA VS	// A.D.J., NILGIRI(Baleshwar) CVREV/0000007/2025
40	D-CMP/7260/2026 CMP/352/2026	CHASI MITRA INDIA PVT. LTD., BBSR VS BASANTA KUMAR PADHY	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2025
41	D-CMP/6927/2026 CMP/353/2026	MITU KUMAR JENA VS ALOK PANDA	SATYAJIT MOHAPATRA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000029/2024
42	D-CMP/6941/2026 CMP/354/2026	KHITISH SAMANTA BEHERA VS ARNAPURNA SAHOO	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000121/2024
43	D-CMP/3924/2026 CMP/355/2026	SK.SULTAN VS SK. ALAM MAHAMMAD	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000488/2011
44	D-CMP/7796/2026 CMP/356/2026	KHATA PRADHAN VS SHIBA PATRA	NIRANJAN HOTA VS	// DISTRICT AND SESSIONS JUDGE,SONE MJC/0000003/2002
45	D-CMP/7472/2026 CMP/357/2026	BHUPINDER SINGH VS IQBAL SINGH	SUMITRA MOHANTY VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000004/2019

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46	D-CONTAC/6798/2026 CONTAC/1/2026	MAHENDRA PRASAD VS KISHORE CHANDRA PANDA,OAS, SUB COLLECTOR ,KHORDA	ASHOK KUMAR SAHOO VS	// 0 //
47	D-CONTC/674/2026 CONTC/1145/2026	NILAMANI MANGARAJ VS BIRANCHI NARAYAN PRADHAN, ENGINEER IN CHIEF, (PUBLIC HEALTH), ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
48	D-CONTC/1290/2026 CONTC/1146/2026	SARADA PRASAD MOHANTY VS DEO RANJAN SING, I.A.S.	ADV. VS	// 0 //
49	D-CONTC/1423/2026 CONTC/1147/2026	SANJAYA NAIK VS DEO RANJAN SING, I.A.S	ADV. VS	// 0 //
50	D-CONTC/6311/2026 CONTC/1148/2026	ASUTOSH MALLICK VS SASANKA @ SASANKA KUMAR JENA, THE BRANCH MANAGER,SBI,NAUGAON BRANCH,JAGATSINGHPUR	MANORANJAN MUDULI VS	// 0 //
51	D-CONTC/6320/2026 CONTC/1149/2026	PRABHUDATTA HOTA VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
52	D-CONTC/6438/2026 CONTC/1150/2026	GANESWAR BEHERA VS MADHUSMITA MOHANTY,SARPANCH,BADAMBA GRAM PANCHAYAT,BADAMBA,CUTTACK	ADV. VS	// 0 //
53	D-CONTC/6420/2026 CONTC/1151/2026	SUMANTA SEKHAR JENA VS KALI PRASANNA MISHRA,IAS	ADV. VS	// 0 //
54	D-CONTC/6524/2026 CONTC/1152/2026	JAGABANDHU ROUT VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
55	D-CONTC/6533/2026 CONTC/1153/2026	DR. DEBA NANDAN BHOY VS MADHUSMITA NAYAK, DIRECTOR, EMPLOYEES INSURANCE SCHEME, BHUBANESWAR	ADV. VS	// 0 //
56	D-CONTC/6552/2026 CONTC/1154/2026	MANASI DAS VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //
57	D-CONTC/6670/2026	JITEN KUMAR SAHU	SWAPNIL ROY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1155/2026	VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, BHUBANESWAR	VS	0 //
58	D-CONTC/6733/2026 CONTC/1156/2026	MANAS RANJAN JENA VS AJAY KUMAR PATRA, O.E.S, D.E.O., GANJAM	SAROJA KANTA SAMAL VS	// 0 //
59	D-CONTC/6734/2026 CONTC/1157/2026	SIMANCHAL SWAIN VS V.KEERTHI VASAN, I.A.S	SAROJA KANTA SAMAL VS	// 0 //
60	D-CONTC/6817/2026 CONTC/1158/2026	BIJAY KETAN SETHY VS BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
61	D-CONTC/6819/2026 CONTC/1159/2026	PURNA CHANDRA PRUSTY VS BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
62	D-CONTC/6943/2026 CONTC/1160/2026	BANAMALI BARIK VS PRATIBHA DORA,REGISTRAR,OUAT,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
63	D-CONTC/6954/2026 CONTC/1161/2026	NAKULA CHANDRA PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
64	D-CONTC/44356/2025 CONTC/1162/2026	SUBASH CHANDRA THATI VS LAGNAJIT BEHERA,OAS	ABHILASH MISHRA VS	// 0 //
65	D-CONTC/1649/2026 CONTC/1163/2026	PRAFULLA KUMAR SAHU VS DEORANJAN KUMAR SINGH,IAS	ADV VS	// 0 //
66	D-CONTC/5659/2026 CONTC/1164/2026	BANSIDHAR PANIGRAHI VS CHAKRADHAR MALLIK,OES	ADV. VS	// 0 //
67	D-CONTC/5762/2026 CONTC/1165/2026	RAM CHANDRA DAS VS PRANGYAN PARAMITA, TAHASILDAR, OUPADA	ADV VS	// 0 //
68	D-CONTC/6122/2026 CONTC/1166/2026	HARIPADA MAITY VS	SANGRAM JENA VS	// 0

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69	D-CONTC/6655/2026 CONTC/1167/2026	ARVIND AGRAWAL, I.A.S SANJIT KUMAR NAYAK VS HIMANSU SEKHAR PADHI, PRINCIPAL, BIRMAHRAJPUR COLLEGE	ADV. VS	// // ()
70	D-CONTC/7582/2026 CONTC/1168/2026	PRATIVA SAHOO VS NIYATI PATTNAIK,DIRECTOR,HIGHER SECONDARY EDUCATION,BHUBANESWAR,KHURDA	ADV. VS	// // ()
71	D-CRLA/4657/2026 CRLA/208/2026	KALIA@PRASANTA SAHU@PRASANT KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /152 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/000028/2025
72	D-CRLA/4756/2026 CRLA/209/2026	SARAT BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /116 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/000024/2023
73	D-CRLA/5001/2026 CRLA/210/2026	K.NARESH KUMAR REDDY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PARLAKHEMUNDI /89 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/000013/2025
74	D-CRLA/5029/2026 CRLA/211/2026	BABU@BUBU BEHERA@SUBHA RANJAN BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	KALINGA NAGAR /73 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/000049/2020
75	D-CRLA/5098/2026 CRLA/212/2026	SUJAN BAG VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PADAMPUR /258 /2020 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/000038/2020
76	D-CRLMC/5187/2026 CRLMC/598/2026	SUMANTA KUMAR NAYAK VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	BADAMBADI /149 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000307/2023
77	D-CRLMC/5213/2026 CRLMC/599/2026	RAJESH KUMAR SETHY VS AYUSMITA SETHY	SOUBHAGYA KUMAR DASH VS	// S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR CMC/0000118/2024
78	D-CRLMC/5215/2026 CRLMC/600/2026	M.RAJ KUMAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /261 /2018 C.J.M.,PARALAKHEMUNDI(Gajapati ) GR/0000587/2018
79	D-CRLMC/5219/2026 CRLMC/601/2026	P. BINOD PATRA @ BENIA PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	ASKA /299 /2020 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/000030/2020

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80	D-CRLMC/5240/2026 CRLMC/602/2026	JAWAHARLAL PATRA @ J.JAWAHARLAL PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /51 /2008 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000400/2008
81	D-CRLMC/5203/2026 CRLMC/603/2026	DEBABRATA SAHU VS STATE OF ODISHA	PRABHASI NAYAK VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000170/2025
82	D-CRLMC/5298/2026 CRLMC/604/2026	ANIRUDHA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /173 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000662/2023
83	D-CRLMC/4260/2026 CRLMC/605/2026	DEBENDRA KUMAR BAG VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JEYPORE MAHILA /139 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000977/2025
84	D-CRLMC/5341/2026 CRLMC/606/2026	NIRANJAN KALTA VS UPENDRA BEHERA	AMIT PRASAD BOSE VS	/ /0 J.M.F.C.,SONEPUR(Sonepur ) ICC/0000015/2024
85	D-CRLMC/4815/2026 CRLMC/607/2026	UGRESAN PATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MUDANPUR RAMPUR /235 /2012 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000012/2015
86	D-CRLMC/4868/2026 CRLMC/608/2026	MOHAMMAD SONU VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	PLANTSITE /805 /2024 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002761/2024
87	D-CRLMC/5078/2026 CRLMC/609/2026	KEDAR ROUTA@KEDAR RAUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /3 /2020 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000003/2020
88	D-CRLMC/5350/2026 CRLMC/610/2026	PRAVAT KUMAR NAYAK@PRAVAT NAYAK@PAPU VS STATE OF ODISHA	ABESH KAMAL VS	TANGI /228 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000155/2022
89	D-CRLMC/5388/2026 CRLMC/611/2026	SUBHAKANTA MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	BADACHANA /472 /2024 ( //
90	D-CRLMC/5428/2026 CRLMC/612/2026	DURJYODHAN SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	/ /0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI 2(C)CC/0000102/2024
91	D-CRLMC/4621/2026	TITU@SANJAYA PRADHAN	LAMBODOR ACHARI	GANGAPUR (BHANJANAGAR) /61 /2012

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	CRLMC/613/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG GR/0000314/2012
92	D-CRLMC/5155/2026 CRLMC/614/2026	ASHOK DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CDA-II /37 /2016 J.M.F.C,CUTTACK(Cuttack) GR/0001595/2016
93	D-CRLMC/4615/2026 CRLMC/615/2026	BHAGABAN MANTRY @ BHAGIA VS STATE OF ODISHA	PRONOY MOHANTY VS	CUTTACK SADAR /547 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0003269/2022
94	D-CRLMC/4242/2026 CRLMC/616/2026	JHULIA SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	//0 J.M.F.C.,BARAMBA(Cuttack) DV M.C./0000005/2025
95	D-CRLMC/4981/2026 CRLMC/617/2026	SAHIL KUMAR MISHRA VS STATE OF ODISHA	BHARATI DASH VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000983/2024
96	D-CRLMC/5578/2026 CRLMC/618/2026	BHABANI SANKAR BARAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) CRMC/0001248/2025
97	D-CRLMC/4634/2026 CRLMC/619/2026	BHUBAN THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	JONK /192 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(D ST/0000103/2025
98	D-CRLMC/5674/2026 CRLMC/620/2026	BABLU TANTY@PAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	ROURKELA GRPS. /5 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000049/2016
99	D-CRLMC/5692/2026 CRLMC/621/2026	MANORANJAN LENKA VS STATE OF ODISHA(VIG.)	P.ANUP DASH VS	CUTTACK VIGILANCE /51 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000029/2024
100	D-CRLMC/4972/2026 CRLMC/622/2026	HARIHAR MOHAPATRA VS STATE OF ODISHA(VIG.)	UMESH KUMAR LENKA VS	BHUBANESWAR VIGILANCE /67 /2003 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000094/2005
101	D-CRLMC/5336/2026 CRLMC/623/2026	SALYADU ANIL KUMAR DORA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MUDANPUR RAMPUR /1 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000011/2023
102	D-CRLMC/5361/2026 CRLMC/624/2026	BIJU SAHU VS	ANAM CHARAN PANDA VS	KHAPRAKHOL /52 /2003 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH

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103	D-CRLMC/5032/2026 CRLMC/625/2026	STATE OF ODISHA SAUDAMINI DASH VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR SAHOO VS	GR/0000237/2003 BHUBANESWAR VIGILANCE /34 /2017 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000017/2025
104	D-CRLMC/5378/2026 CRLMC/626/2026	BULU NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BAIDYANATHPUR /151 /2006 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000925/2006
105	D-CRLMC/5082/2026 CRLMC/627/2026	SATPREM NANDA VS SHYAMANANDA PATRA	ANAND PRAKASH DAS VS	//0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar ICC/0000005/2025
106	D-CRLMP/5465/2026 CRLMP/246/2026	VIVEKANANDA SAMAL VS STATE OF ODISHA	PRAPATI JATI VS	//0 ( //
107	D-CRLMP/4455/2026 CRLMP/247/2026	LAXMIPRIYA NANDA @ DASH VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	NIALI /497 /2024 ( //
108	D-CRLREV/5108/2026 CRLREV/160/2026	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /120 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001133/2025
109	D-CRLREV/5380/2026 CRLREV/161/2026	GOKULANANDA SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /137 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000129/2025
110	D-FAO/6531/2026 FAO/85/2026	DIRECTOR,DIRECTORATE OF PRINTING STATIONERY AND PUBLICATION,ODISHA VS SANJUKTA RAJANI PRADHAN	AJODHYA RANJAN DASH,A.G.A VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000037/2024
111	D-LAA/5678/2026 LAA/15/2026	MAHENDRA KUMAR TWARI VS LAND ACQUISITION OFFICER (S.H-10) SAMBALPUR	RABINDRA NATH DEBATA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal LA/0000003/2015
112	D-MACA/1751/2026 MACA/191/2026	M.D.,LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BHUBANESWARRIMJHIMBALA PATI VS SURESH CHANDRA BARIK	 VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000195/2022
113	D-MACA/3579/2026 MACA/192/2026	ORIENTAL INSURANCE CO. LTD., CORPORATE OFFICE, DELHI VS JHILI DASH	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000067/2023

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114	D-MACA/2796/2026 MACA/193/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., KHORDHA VS GYANARANJAN NAYAK	SURAJ KUNDANANDA NAYAK VS	// III MACT,BALASORE(Baleshwar) Mac/0000222/2020
115	D-MACA/7247/2026 MACA/194/2026	NATIONAL INSURANCE COMPANY LTD.,KHORDHA VS LIPISHREE LIPIKA	SABITA RANJAN PATTNAIK VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000010/2019
116	D-MACA/5675/2026 MACA/195/2026	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS PRATAP KUMAR SAMANTASINGHAR	MAHITOSH SINHA VS	// II MACT,CUTTACK(Cuttack) Mac/0001301/2018
117	D-MACA/7326/2026 MACA/196/2026	NIRAMALA DEVI JAISWAL VS GANESH VERMA	SARAT CHANDRA SWAIN VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000029/2024
118	D-MACA/7330/2026 MACA/197/2026	MIHIR SATPATHY VS RAJARAM SAHANI	DEBASISH PATNAIK VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000263/2022
119	D-MACA/7329/2026 MACA/198/2026	CHANDANA PANI@SAHOO VS ARTATRAN BARIK	DEBASISH PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001019/2020
120	D-MATA/47680/2025 MATA/66/2026	SUVENDU RATH VS URMILA PANDA	ARUN KUMAR DAS VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000099/2024
121	D-RPFAM/7234/2026 RPFAM/65/2026	RAJKISHOR RATH VS KALYANI PANDA	MANOJ BIHARI DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000216/2023
122	D-RPFAM/5095/2026 RPFAM/66/2026	BIPLAB KESHARI PARIDA VS SUBHASHREE PARIDA @ SUBHASHREE PRIYADARSANI PATRA	KOUSIK ANANDA GURU VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000165/2025
123	D-RSA/52997/2025 RSA/84/2026	KHAGAPATI GOUDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000027/2022
124	D-RSA/2875/2026 RSA/85/2026	LAKHESINGH MAJHI VS SASI MAJHI	SOURAV SUMAN BHUYAN VS	// DIST.& SESSIONS JUDGE,NAWAPARA(O RFA/0000009/2025
125	D-RSA/1259/2026	JAYANTI BEHERA	BINAYA KUMAR MOHANTY	//

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	RSA/86/2026	VS BANAJABASINI MOHANTY	VS	DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000029/2025
126	D-RSA/3520/2026 RSA/87/2026	PITHA MAJHI @ MARANDI VS HADIBANDHU MAJHI	SOURAV SUMAN BHUYAN VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000015/2021
127	D-RSA/3640/2026 RSA/88/2026	RANGALATA NAYAK VS JOGENDRA PRADHAN	SANDEEP RATH VS	// 1ST A.D.J., PURI(Puri) RFA/0000062/2023
128	D-RVWPET/3010/2026 RVWPET/53/2026	MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIVERSITY, MAYURBHANJ VS DR.SHAKTI SHANKAR DANDAPAT	SANJEEV UDGATA VS	// () //
129	D-RVWPET/7100/2026 RVWPET/54/2026	SANJAY KUMAR BADAMALI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
130	D-TRP(C)/6991/2026 TRP(C)/48/2026	NAMITA RAYBABU VS SANGRAM KUMAR SINGH	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000534/2025
131	D-TRP(C)/7237/2026 TRP(C)/49/2026	DEBASMITA HOTA VS ASIM AMITAV PANDA	ABHILASH MISHRA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000205/2025
132	D-TRP(C)/7409/2026 TRP(C)/50/2026	CHOUDHURY BHABANI SHANKAR BARAI VS ROSALIN BEHERA	RAMANI KANTA PATTANAIAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000510/2021
133	D-WA/7374/2026 WA/315/2026	TERRIER SECURITY SERVICES (INDIA) PVT. LTD.,KARNATAKA VS M/S.BHANJA MINERALS PVT. LTD., KEONJHAR	Anupam Dash VS	// () //
134	D-WA/3996/2026 WA/316/2026	BHUBANESWAR MUNICIPAL CORPORATION,KHURDA VS SATYABHAMA CHHATOI	SAIBRATA RATH VS	// () //
135	D-WA/6231/2026 WA/317/2026	STATE OF ODISHA VS SURAJ KUMAR PRADHAN	SANJIB SWAIN,A.G.A VS	// () //
136	D-WA/6183/2026 WA/318/2026	EXECUTIVE ENGINEER (ELECTRICAL), TPCODL, CUTTACK VS	BIBHUDHENDRA DASH VS	// ()

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137	D-WA/6647/2026 WA/319/2026	M/S. HOTEL ASHOKA, CUTTACK STATE OF ODISHA VS KAILASH CHANDRA SINGH	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
138	D-WA/6725/2026 WA/320/2026	STATE OF ODISHA VS KUBERA MAHANTA	AISHWARYA DASH,A.S.C VS	// 0 //
139	D-WP(C)/6837/2026 WP(C)/5819/2026	PRAKASH CHANDRA SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
140	D-WP(C)/6862/2026 WP(C)/5820/2026	MOHAN SUNDAR DAKUA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
141	D-WP(C)/5813/2026 WP(C)/5821/2026	BAIJAYANTI SILL@ NAYAK VS UNION OF INDIA	AJIT KUMAR MOHANTY VS	// 0 //
142	D-WP(C)/6176/2026 WP(C)/5822/2026	BISIKESAN BAGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
143	D-WP(C)/6038/2026 WP(C)/5823/2026	AJAY KUMAR JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
144	D-WP(C)/5874/2026 WP(C)/5824/2026	DOLAGOBINDA DASH VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
145	D-WP(C)/7520/2026 WP(C)/5825/2026	M.C.OF BHAGABATI UCHHA VIDYAPAITHA, BARADA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
146	D-WP(C)/6244/2026 WP(C)/5826/2026	TUNA KUNDINGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
147	D-WP(C)/7514/2026 WP(C)/5827/2026	M.C. OF LAXMI NARAYAN HIGH SCHOOL, KUDIA, BALASORE VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //

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148	D-WP(C)/6939/2026 WP(C)/5828/2026	ABHIRAM MOHANTY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
149	D-WP(C)/6424/2026 WP(C)/5829/2026	KUMUDA CHANDRA SAHU VS OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE,KANDHAMAL	SOMA PATNAIK VS	// 0 //
150	D-WP(C)/6828/2026 WP(C)/5830/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
151	D-WP(C)/6245/2026 WP(C)/5831/2026	KADRAKA GOURIAMA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/7007/2026 WP(C)/5832/2026	DEBASIS MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
153	D-WP(C)/7277/2026 WP(C)/5833/2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.,MUMBAI VS BIRLA DIMBUTIKA	AVIJIT PATNAIK VS	// 0 //
154	D-WP(C)/6246/2026 WP(C)/5834/2026	SATYAM NIMALA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
155	D-WP(C)/6292/2026 WP(C)/5835/2026	ANADI BHANJA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
156	D-WP(C)/6952/2026 WP(C)/5836/2026	PRABIR KUMAR SAMAL VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
157	D-WP(C)/6968/2026 WP(C)/5837/2026	PABITRA ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
158	D-WP(C)/6687/2026 WP(C)/5838/2026	M/S ESL STEEL LTD, SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
159	D-WP(C)/5898/2026	M/S PATTNAIK INFRA-CON, SAMBALPUR	SIDHARTH SHANKAR PADHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5839/2026	VS	VS	0
		THE CHIEF COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE, BHUBANESWAR		//
160	D-WP(C)/2550/2026	BIJAY KUMAR BEHERA	KAIBALYA PANDA	//
	WP(C)/5840/2026	VS	VS	0
		DIVISIONAL MANAGER, TPCODL, JAGATSINGHPUR		//
161	D-WP(C)/6909/2026	UNION OF INDIA	JNYANANANDA PANDA, C.G.C	//
	WP(C)/5841/2026	VS	VS	0
		THE REGIONAL LABOUR COMMISSIONER (CENTRAL-I),BHUBANESWAR		//
162	D-WP(C)/6897/2026	MAMATA MAYEE BISWAL	SRINIVAS MOHANTY	//
	WP(C)/5842/2026	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/5902/2026	M/S PATTNAIK INFRA-CON, SAMBALPUR	SIDHARTH SHANKAR PADHY	//
	WP(C)/5843/2026	VS	VS	0
		THE CHIEF COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE, BHUBANESWAR		//
164	D-WP(C)/7019/2026	ANANDA NAIK	BHABANI PRASAD MOHANTY	//
	WP(C)/5844/2026	VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX,CUTTACK ODISHA		//
165	D-WP(C)/5360/2026	JANASHAKTI PARTY, ODISHA	SUBASH CHANDRA ROUT	//
	WP(C)/5845/2026	VS	VS	0
		THE CHIEF COMMISSIONER OF INDIA, NEW DELHI		//
166	D-WP(C)/6898/2026	DILLIP KUMAR PANDA	SRINIVAS MOHANTY	//
	WP(C)/5846/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/7025/2026	PRADEEPTA KUMAR PATEL	BIVUDATTA CHALAN	//
	WP(C)/5847/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/6976/2026	BASANTI KARUA	DEBI PRASAD DHALSAMANTA	//
	WP(C)/5848/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/7026/2026	HULAS DAS	TAPAN KUMAR MANDAL	//
	WP(C)/5849/2026	VS	VS	0
		SUB COLLECTOR, BHUBANESWAR		//
170	D-WP(C)/5721/2026	RAGHUNATH SAMANTARAY	GOPAL KRISHNA NAYAK	//
	WP(C)/5850/2026	VS	VS	0

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171	D-WP(C)/6377/2026 WP(C)/5851/2026	LAND ACQUISITION OFFICER, COLLECTOR KHORDHA GOUTAM KUMAR JENA VS CHAIRMAN, STATE POLLUTION CONTROL BOARD, ODISHA, BHUBANESWAR	AJAYA KUMAR NAYAK VS	// // 0 //
172	D-WP(C)/6977/2026 WP(C)/5852/2026	PRAKASH CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
173	D-WP(C)/7169/2026 WP(C)/5853/2026	RAJESH MOHANTY VS STATE OF ODISHA	BALADEV PANDA VS	// 0 //
174	D-WP(C)/6899/2026 WP(C)/5854/2026	BRAJAKISHORE KHUNTIA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
175	D-WP(C)/7046/2026 WP(C)/5855/2026	NANDA KISHORE SAHOO VS STATE OF ODISHA	M.BALAKRISHNA RAO VS	// 0 //
176	D-WP(C)/6186/2026 WP(C)/5856/2026	PRAFULLA PATRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
177	D-WP(C)/6998/2026 WP(C)/5857/2026	HIMANSHU KUMAR CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
178	D-WP(C)/7048/2026 WP(C)/5858/2026	SARASI MOHANTY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
179	D-WP(C)/7235/2026 WP(C)/5859/2026	PREMLAL NAIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
180	D-WP(C)/7033/2026 WP(C)/5860/2026	MRUTYUNJAYA DAS VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED,BHUBANESWAR	BISWARANJAN DALAI VS	// 0 //
181	D-WP(C)/6905/2026 WP(C)/5861/2026	AMAR KUMAR DEY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //

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182	D-WP(C)/7050/2026 WP(C)/5862/2026	SMS ENTERPRISES, GANJAM VS RESERVE BANK OF INDIA, MUMBAI	GOPINATH PANDA VS	// 0 //
183	D-WP(C)/7162/2026 WP(C)/5863/2026	RAJENDRA PRASAD MOHANTY VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	// 0 //
184	D-WP(C)/7035/2026 WP(C)/5864/2026	GEETANJALI TRIPATHY VS INDUSIND BANK LIMITED,JEYPORE BRANCH,KORAPUT	MANORANJAN PADHY VS	// 0 //
185	D-WP(C)/6415/2026 WP(C)/5865/2026	M/S LOTUS ENTERPRISES, ANGUL VS DIRECTOR OF INDUSTRIES ODISHA, CUTTACK	SANGRAM MISHRA VS	// 0 //
186	D-WP(C)/6906/2026 WP(C)/5866/2026	SANJAY KUMAR NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
187	D-WP(C)/7064/2026 WP(C)/5867/2026	MALLI NAYAK VS MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //
188	D-WP(C)/7116/2026 WP(C)/5868/2026	M/S J. B. TOUR AND TRAVELS, ANGUL VS SUPERINTENDENT, TALCHER II RANGE	KAJAL SAHOO VS	// 0 //
189	D-WP(C)/6517/2026 WP(C)/5869/2026	NIRAKAR SAMAL VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	// 0 //
190	D-WP(C)/7044/2026 WP(C)/5870/2026	ITIMATI DASH VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
191	D-WP(C)/6907/2026 WP(C)/5871/2026	MADHUSUDAN RATHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
192	D-WP(C)/6761/2026 WP(C)/5872/2026	NIRMAL KUMAR JAIN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
193	D-WP(C)/7144/2026	KALAPALATA ROUSTRAY	MAHENDRA KUMAR SAHOO	//

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	WP(C)/5873/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6908/2026 WP(C)/5874/2026	CHANDRA SEKHAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
195	D-WP(C)/6365/2026 WP(C)/5875/2026	BIKASH SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
196	D-WP(C)/6842/2026 WP(C)/5876/2026	PRADYUMNA KUMAR SAHOO VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
197	D-WP(C)/6317/2026 WP(C)/5877/2026	THE VILLAGERS OF DEULI, PARAJAPADA GRAM PANCHAYAT, BADAMBA BLOCK, SAMAKESH VS STATE OF ODISHA	SANJAY KUMAR MOHANTY VS	// 0 //
198	D-WP(C)/7146/2026 WP(C)/5878/2026	PITAMBER MALIK VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
199	D-WP(C)/7130/2026 WP(C)/5879/2026	TEHERA BEGUM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
200	D-WP(C)/6926/2026 WP(C)/5880/2026	M/S. JAGAMOHAN PRADHAN (GOVT. HT ELECTRICALS AND CIVIL CONTRACTOR), VS OPTCL, BHUBANESWAR	KAMESH KUMAR GULENKA VS	// 0 //
201	D-WP(C)/7138/2026 WP(C)/5881/2026	MOHAMMED JAHANGIR VS STATE OF ORISSA	SAROJA KANTA SAMAL VS	// 0 //
202	D-WP(C)/7180/2026 WP(C)/5882/2026	PUSPALATA DAS VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
203	D-WP(C)/7372/2026 WP(C)/5883/2026	PRASANTA KUMAR DAS VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
204	D-WP(C)/7452/2026 WP(C)/5884/2026	PRIYANKA PRADHAN VS	ASHIT KUMAR DASH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/7107/2026 WP(C)/5885/2026	STATE OF ODISHA DILLIP KUMAR KHATAI VS	ANAM CHARAN PANDA VS	// // ()
206	D-WP(C)/7184/2026 WP(C)/5886/2026	STATE OF ODISHA SOBHAKAR BEHERA VS	HARA PRASAD RATH VS	// // ()
207	D-WP(C)/7453/2026 WP(C)/5887/2026	STATE OF ODISHA DURGAPRASAD SAMANTRAY VS	AKSHAYA KUMAR SAHOO VS	// // ()
208	D-WP(C)/6895/2026 WP(C)/5888/2026	STATE OF ODISHA RASMIREKHA LENKA VS	SRINIVAS MOHANTY VS	// // ()
209	D-WP(C)/6340/2026 WP(C)/5889/2026	STATE OF ODISHA NARAYAN ROUTRAY VS	GOPINATH MISHRA VS	// // ()
210	D-WP(C)/7188/2026 WP(C)/5890/2026	STATE OF ODISHA SUSHAMA KUMARI PATRA VS	HARA PRASAD RATH VS	// // ()
211	D-WP(C)/6896/2026 WP(C)/5891/2026	STATE OF ODISHA SHANKAR CHANDRA KAR VS	SRINIVAS MOHANTY VS	// // ()
212	D-WP(C)/7462/2026 WP(C)/5892/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	SONITA BISWAL VS	// // ()
213	D-WP(C)/7190/2026 WP(C)/5893/2026	STATE OF ODISHA BHAGYARATHI SAHU VS	HARA PRASAD RATH VS	// // ()
214	D-WP(C)/7445/2026 WP(C)/5894/2026	STATE OF ODISHA ARJUN PRADHAN VS	BHABANI SHANKAR RAYAGURU VS	// // ()
215	D-WP(C)/7515/2026 WP(C)/5895/2026	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// // ()
		THE CHAIRMAN CUM MANAGING DIRECTOR (C.M.D.), NALCO CORPORATE OFFICE, BBSR		//

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216	D-WP(C)/6857/2026 WP(C)/5896/2026	MANJULATA SAHOO VS AUTHORISED OFFICER, UJJIVAN SMALL FINANCE BANK, KOLKATA	PRAMOD RANJAN BEHERA VS	// 0 //
217	D-WP(C)/7421/2026 WP(C)/5897/2026	BIRA MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
218	D-WP(C)/7147/2026 WP(C)/5898/2026	NARASINGH SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
219	D-WP(C)/7192/2026 WP(C)/5899/2026	RABINDRA KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
220	D-WP(C)/7630/2026 WP(C)/5900/2026	SATYANANDA SAHOO VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
221	D-WP(C)/7657/2026 WP(C)/5901/2026	SHAIKH ILIAS MOHAMMAD VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
222	D-WP(C)/6866/2026 WP(C)/5902/2026	BABAJI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
223	D-WP(C)/7500/2026 WP(C)/5903/2026	KAHNU CHARAN DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
224	D-WP(C)/7509/2026 WP(C)/5904/2026	JOGENDAR SWARNAKAR VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, SAMBALPUR	ASHIM KISHOR PAL VS	// 0 //
225	D-WP(C)/7052/2026 WP(C)/5905/2026	BANIRUPA CHARITABLE TRUST,BHUBANESWAR VS CENTRAL BOARD OF DIRECT TAXES, CBDT,NEW DLEHI	CHITRASEN PARIDA VS	// 0 //
226	D-WP(C)/7136/2026 WP(C)/5906/2026	SAROJ MOHANTY VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
227	D-WP(C)/7053/2026	SUBHRANSU SEKHAR PATTANAYAK	GOPINATH PANDA	//

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	WP(C)/5907/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5891/2026 WP(C)/5908/2026	M/S JEETA PATNAIK, ANGUL VS THE CHIEF COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //
229	D-WP(C)/7257/2026 WP(C)/5909/2026	MINATI SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
230	D-WP(C)/7069/2026 WP(C)/5910/2026	SAMIMA BEGUM VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
231	D-WP(C)/5978/2026 WP(C)/5911/2026	BISHNU CHARAN DAS VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
232	D-WP(C)/7106/2026 WP(C)/5912/2026	PRADIP KUMAR MATIA VS STATE OF ODISHA	NARESH CHANRA JENA VS	// 0 //
233	D-WP(C)/7073/2026 WP(C)/5913/2026	PRIYABRATA SWAIN VS ODISHA STAFF SELECTION COMMISSION, UNIT-II, BHUBANESWAR	AMITAV TRIPATHY VS	// 0 //
234	D-WP(C)/7062/2026 WP(C)/5914/2026	COASTAL BREWERRIES PRIVATE LTD, BHUBANESWAR VS MEMBER BOARD OF REVENUE, ORISSA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //
235	D-WP(C)/7082/2026 WP(C)/5915/2026	DURLLAV CHARAN BARIK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
236	D-WP(C)/6537/2026 WP(C)/5916/2026	FALGUNI ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
237	D-WP(C)/7067/2026 WP(C)/5917/2026	COASTAL BREWERIES PRIVATE LTD, BHUBANESWAR VS MEMBER BOARD OF REVENUE,ORISSA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //
238	D-WP(C)/7085/2026 WP(C)/5918/2026	DILLIP KUMAR KHATAI VS	ANAM CHARAN PANDA VS	// 0

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239	D-WP(C)/7074/2026 WP(C)/5919/2026	STATE OF ODISHA NILAMANI PUJHARI VS THE STATE OF ODISHA	KIRTAN BADHEI VS	// // 0 //
240	D-WP(C)/6983/2026 WP(C)/5920/2026	RAMESH CHANDRA MISHRA VS UNION OF INDIA	PRASANTA KUMAR MISHRA VS	// 0 //
241	D-WP(C)/7699/2026 WP(C)/5921/2026	AJAYA KUMAR MOHAKUD VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
242	D-WP(C)/7080/2026 WP(C)/5922/2026	DEBI PRASAD PARIDA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
243	D-WP(C)/7318/2026 WP(C)/5923/2026	ANUPAM MODI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/7086/2026 WP(C)/5924/2026	DUKHISHYAM PUJARI VS REGIONAL TRANSPORT OFFICER SAMBALPUR	SABYASACHI MISHRA VS	// 0 //
245	D-WP(C)/7477/2026 WP(C)/5925/2026	PRASANTA MOHARANA VS STATE OF ODISHA	PUJARANI MUDULI VS	// 0 //
246	D-WP(C)/7087/2026 WP(C)/5926/2026	RITANJALI KHATAI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
247	D-WP(C)/7270/2026 WP(C)/5927/2026	CHINMAY CHIRASUNDAR TRIPATHY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
248	D-WP(C)/7275/2026 WP(C)/5928/2026	NIRMAL KUMAR PADHY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
249	D-WP(C)/6964/2026 WP(C)/5929/2026	NIBEDITA PRUSTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //

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250	D-WP(C)/7280/2026 WP(C)/5930/2026	DR. DIPIKA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	D-WP(C)/7283/2026 WP(C)/5931/2026	KRUSHNA PRIYA DEVI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/7203/2026 WP(C)/5932/2026	EDUWEB TECHNOLOGIES, BHUBANESWAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	D-WP(C)/7346/2026 WP(C)/5933/2026	PANKAJINI PATRA VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //
254	D-WP(C)/7481/2026 WP(C)/5934/2026	BIJAYA KUMAR PUSTY VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
255	D-WP(C)/7724/2026 WP(C)/5935/2026	JAGANNATH BHANJA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
256	D-WP(C)/7726/2026 WP(C)/5936/2026	MAHADEV BANCHHAR @ BANCHOR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
257	D-WP(C)/7730/2026 WP(C)/5937/2026	RABI SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
258	D-WP(C)/7371/2026 WP(C)/5938/2026	SUBODH CHANDRA DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
259	D-WP(C)/6979/2026 WP(C)/5939/2026	KHIRABDI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
260	D-WP(C)/7088/2026 WP(C)/5940/2026	SURYANARAYAN DAS VS REGIONAL TRANSPORT OFFICER, PURI	SABYASACHI MISHRA VS	// 0 //
261	D-WP(C)/7738/2026	JYOTI PRAKASH DASH	SASWATI SOUMYA SAHU	//

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	WP(C)/5941/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7131/2026 WP(C)/5942/2026	RAJKUMAR NAG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
263	D-WP(C)/5129/2026 WP(C)/5943/2026	PRASANTA KUMAR MISHRA VS ANITA MISHRA	SRINIBASH SATAPATHY VS	// 0 //
264	D-WP(C)/7095/2026 WP(C)/5944/2026	SURENDRA CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
265	D-WP(C)/7723/2026 WP(C)/5945/2026	JAGANNATH BHANJA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
266	D-WP(C)/6718/2026 WP(C)/5946/2026	RASHMI RANJAN SWAIN VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT	DIPTI RANJAN MOHAPATRA VS	// 0 //
267	D-WP(C)/6993/2026 WP(C)/5947/2026	AMIYA KUMAR PATTANAIAK VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
268	D-WP(C)/7670/2026 WP(C)/5948/2026	MADHU BEHERA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
269	D-WP(C)/7125/2026 WP(C)/5949/2026	PRAFULLA KUMAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
270	D-WP(C)/7510/2026 WP(C)/5950/2026	M/S.ELDI TECHS, KORAPUT VS CHIEF COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //
271	D-WP(C)/7123/2026 WP(C)/5951/2026	KIRAN SANKAR MOHAPATRA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
272	D-WP(C)/7133/2026 WP(C)/5952/2026	SANGRAM KESHARI SAMAL VS	DEBA PRASAD TRIPATHY VS	// 0

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273	D-WP(C)/7126/2026 WP(C)/5953/2026	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, BHUBANESWAR, KHURDA ABHIMANYA NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // 0 //
274	D-WP(C)/7348/2026 WP(C)/5954/2026	LINGARAJ SAHOO VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //
275	D-WP(C)/7438/2026 WP(C)/5955/2026	KHETRABASI HALWA VS ADDITIONAL STO OF CT AND GST KORAPUT CIRCLE, KORAPUT	DEBRAT SETHY VS	// 0 //
276	D-WP(C)/7151/2026 WP(C)/5956/2026	LINGARAJ BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
277	D-WP(C)/7153/2026 WP(C)/5957/2026	BIBHUTI BHUSAN GARNAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
278	D-WP(C)/7096/2026 WP(C)/5958/2026	MAMAITA DAS VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
279	D-WP(C)/48322/2025 WP(C)/5959/2026	PRAFULLA NAYAK VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
280	D-WP(C)/7154/2026 WP(C)/5960/2026	SUDURU NAIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
281	D-WP(C)/7407/2026 WP(C)/5961/2026	AMIR KUMAR PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
282	D-WP(C)/7641/2026 WP(C)/5962/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS MANAGER, TATA CAPITAL FINANCE, BARBİL BRANCH, KEONJHAR	SIDHARTHA DAS VS	// 0 //
283	D-WP(C)/7148/2026 WP(C)/5963/2026	SURENDRA SAHOO VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //

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284	D-WP(C)/6868/2026 WP(C)/5964/2026	KSHIROD CHANDRA MAHALA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
285	D-WP(C)/7194/2026 WP(C)/5965/2026	NILACHALA INSTITUTE OF COMPUTER AND EDUCATIONAL TECHNOLOGY, KHURDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	D-WP(C)/7340/2026 WP(C)/5966/2026	M/S BHAVANI ERECTORS PVT LTD., KERALA VS STATE TAX OFFICER, CT AND GST, JAJPUR CIRCLE	KAJAL SAHOO VS	// 0 //
287	D-WP(C)/7644/2026 WP(C)/5967/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS BRANCH MANAGER, YES BANK, BARBIL BRANCH, KEONJHAR	SIDHARTHA DAS VS	// 0 //
288	D-WP(C)/7356/2026 WP(C)/5968/2026	ARATI MAJHI VS ASSISTANT COMMISSIONER OF STATE TAX, JAGATSINGHPUR CIRCLE	MADHAB LAL AGARWAL VS	// 0 //
289	D-WP(C)/7392/2026 WP(C)/5969/2026	SRIKANTA KUMAR PAKAL @ SRIKANT PAKAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
290	D-WP(C)/6385/2026 WP(C)/5970/2026	JIBAN KRUSHNA BISWAL VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
291	D-WP(C)/7743/2026 WP(C)/5971/2026	MANAS KUMAR SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
292	D-WP(C)/7497/2026 WP(C)/5972/2026	SUBHRAMANYU SAHU VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //
293	D-WP(C)/6720/2026 WP(C)/5973/2026	RAMA CHANDRA ACHARYA VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT, NEW DELHI	DIPTI RANJAN MOHAPATRA VS	// 0 //
294	D-WP(C)/7101/2026 WP(C)/5974/2026	HIMASHU KUMAR CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
295	D-WP(C)/7423/2026	AKHAYA KUMAR SATPATHY	DEBAKANT MOHANTY	//

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	WP(C)/5975/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/7659/2026 WP(C)/5976/2026	LOKANATH PAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
297	D-WP(C)/7410/2026 WP(C)/5977/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS BRANCH MANAGER, HDFC BANK, BARBIL BRANCH, KEONJHAR	SIDHARTHA DAS VS	// 0 //
298	D-WP(C)/7102/2026 WP(C)/5978/2026	RENUBALA CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
299	D-WP(C)/7564/2026 WP(C)/5979/2026	SUKANTI NAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
300	D-WP(C)/7426/2026 WP(C)/5980/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
301	D-WP(C)/7104/2026 WP(C)/5981/2026	RENUBALA CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
302	D-WP(C)/7716/2026 WP(C)/5982/2026	PURNA CHANDRA JENA @ NAYAK VS SATYABHAMA NAYAK	DEBAKANT MOHANTY VS	// 0 //
303	D-WP(C)/7168/2026 WP(C)/5983/2026	ASHOK KUMAR AGRAWAL VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
304	D-WP(C)/7763/2026 WP(C)/5984/2026	PRAKASH KUMAR AGRAWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
305	D-WP(C)/7429/2026 WP(C)/5985/2026	AMARENDRA MOHAPATRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
306	D-WP(C)/7414/2026 WP(C)/5986/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS	SIDHARTHA DAS VS	// 0

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307	D-WP(C)/7431/2026 WP(C)/5987/2026	BRANCH MANAGER, HDFC BANK, BARBIL BRANCH, KEONJHAR SUNAKAR BIHARI VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// // ()
308	D-WP(C)/7439/2026 WP(C)/5988/2026	BIRANCHI NARAYAN MISHRA VS STATE OF ODISHA	DEBKANT MOHANTY VS	// // ()
309	D-WP(C)/7432/2026 WP(C)/5989/2026	SANGRAM PATRO VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// // ()
310	D-WP(C)/7848/2026 WP(C)/5990/2026	UJAL BHOI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
311	D-WP(C)/7065/2026 WP(C)/5991/2026	RAJENDRA PRASAD SAHOO VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// // ()
312	D-WPCRL/5581/2026 WPCRL/16/2026	NENELLE BERONILLA DAYANDAYAN VS MRUTUNJAYA KAR	RAJAT KUMAR PANDA VS	//0 // ()
313	D-WPCRL/4279/2026 WPCRL/17/2026	SANTI SAHU VS STATE OF ODISHA	SURENDRA BEHERA VS	// // ()
314	D-ABLAPL/5278/2026 ABLAPL/2304/2026	CHANDRAKALA PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /52 /2026 // ()
315	D-ABLAPL/5281/2026 ABLAPL/2305/2026	TAPU DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	RAGHUNATHPUR /40 /2026 // ()
316	D-ABLAPL/5321/2026 ABLAPL/2306/2026	NIKESH RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /548 /2025 // ()
317	D-ABLAPL/5282/2026 ABLAPL/2307/2026	OMKAR NAIK @ OMM VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	BIDANASI /25 /2026 // ()

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318	D-ABLAPL/5284/2026 ABLAPL/2308/2026	SK. RAFIK VS STATE OF ODISHA	DINESH RAY VS	KHUNTUNI /33 /2026 () //
319	D-ABLAPL/5160/2026 ABLAPL/2309/2026	SURYAKANTA BARAD VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /75 /2016 () //
320	D-ABLAPL/5162/2026 ABLAPL/2310/2026	MANA @ PRASANT KUMAR PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BAGHAMARI /50 /2023 () //
321	D-ABLAPL/5192/2026 ABLAPL/2311/2026	GOBINDA BAG @GOBINDA TANDI VS STATE OF ODISHA	BIKASH KARNA VS	SINAPALI /31 /2026 () //
322	D-ABLAPL/4792/2026 ABLAPL/2312/2026	MANARANJAN BAGHA @ PRABINA BAGHA @ MANA BAGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /353 /2025 () //
323	D-ABLAPL/5198/2026 ABLAPL/2313/2026	MANGARAJ BEHERA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	/ /0 () //
324	D-ABLAPL/4933/2026 ABLAPL/2314/2026	SATYAJIT BEHERA @ SILU VS STATE OF ODISHA	BASUDEV BARIK VS	TALCHER TOWN /798 /2024 () //
325	D-ABLAPL/4970/2026 ABLAPL/2315/2026	SUSEI @ SUSHANTA SAHOO VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARANGA /62 /2026 () //
326	D-ABLAPL/5259/2026 ABLAPL/2316/2026	SANGRAM NAYAK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	RAGHUNATHPUR /40 /2026 () //
327	D-ABLAPL/5024/2026 ABLAPL/2317/2026	SATYABRATA MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	NILAM SWAIN VS	BHADRAK TOWN /647 /2025 () //
328	D-ABLAPL/5064/2026 ABLAPL/2318/2026	SIPUN JENA @ DIPUN JENA @ BANTHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /33 /2026 () //
329	D-ABLAPL/5285/2026	MIHIR BHOI	ANUGRAHA NARAYAN SAMANTRAY	BIRIDI PS /29 /2026

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	ABLAPL/2319/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5316/2026 ABLAPL/2320/2026	PRAFULLA BHATRA @ P.BHATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	K.SINGHPUR /5 /2026 () //
331	D-ABLAPL/5071/2026 ABLAPL/2321/2026	BIREN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BINJHARPUR /245 /2025 () //
332	D-ABLAPL/5329/2026 ABLAPL/2322/2026	KABIRA KHOSLA @ KABIR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /47 /2025 () //
333	D-ABLAPL/5136/2026 ABLAPL/2323/2026	JATINDRA KUMAR NAYAK @ JITENDRA KUMAR NAYAK @JITAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SABARANG /262 /2023 S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000417/2024
334	D-ABLAPL/4973/2026 ABLAPL/2324/2026	DEBASHISH SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
335	D-ABLAPL/5142/2026 ABLAPL/2325/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /161 /2025 () //
336	D-ABLAPL/5335/2026 ABLAPL/2326/2026	SUBHAM SAGAR @ SAGADIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /119 /2024 () //
337	D-ABLAPL/5158/2026 ABLAPL/2327/2026	DIPTI RANJAN NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /86 /2024 () //
338	D-ABLAPL/5356/2026 ABLAPL/2328/2026	UPENDRA MAJHI VS STATE OF ODISHA	AMIT KUMAR DAS VS	KARLAPAT /33 /2025 () //
339	D-ABLAPL/5362/2026 ABLAPL/2329/2026	SK. MILON @ MILON SK VS STATE OF ODISHA	SALAUDDIN KHAN VS	N.T.P.C. /35 /2025 () //
340	D-ABLAPL/5383/2026 ABLAPL/2330/2026	FATAHAR KHAN VS	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /624 /2025 ()

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341	D-ABLAPL/5085/2026 ABLAPL/2331/2026	STATE OF ODISHA CHANDAN KUMAR MAJHI VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN SWAIN VS	// / /0 ()
342	D-ABLAPL/5348/2026 ABLAPL/2332/2026	ABHISEK SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /253 /2025 () //
343	D-ABLAPL/5389/2026 ABLAPL/2333/2026	SMURTI RANJAN PADHIHARI @ SMRUTI RANJAN PADHIHARI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /517 /2024 () //
344	D-ABLAPL/5393/2026 ABLAPL/2334/2026	SUSHANTA SENAPATI @ GAJI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /40 /2026 () //
345	D-ABLAPL/5409/2026 ABLAPL/2335/2026	SANJAYA KUMAR NAYAK @ KANHU CHARAN NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/000080/2026
346	D-ABLAPL/5337/2026 ABLAPL/2336/2026	AMULYA KUMAR BADI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /72 /2026 () //
347	D-ABLAPL/5414/2026 ABLAPL/2337/2026	SIDHANTA @ SIDHANT NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	MOTANGA /1 /2026 () //
348	D-ABLAPL/5083/2026 ABLAPL/2338/2026	NANDAN KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN SWAIN VS	/ /0 () //
349	D-ABLAPL/5172/2026 ABLAPL/2339/2026	ROHIT @ RAHIT KUMAR BAGH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /117 /2025 () //
350	D-ABLAPL/5334/2026 ABLAPL/2340/2026	PRASANTA KUMAR SETHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	GHATAGAON /73 /2026 () //
351	D-ABLAPL/5193/2026 ABLAPL/2341/2026	PITABAS PATI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	/ /0 () //

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352	D-ABLAPL/5339/2026 ABLAPL/2342/2026	HARI SAGADIA @ SAGODIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /120 /2024 () //
353	D-ABLAPL/5483/2026 ABLAPL/2343/2026	KULU MOHANTY VS STATE OF ODISHA	DEBASISH SAMAL VS	KHUNTUNI /14 /2026 () //
354	D-ABLAPL/4932/2026 ABLAPL/2344/2026	NIRUTA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /164 /2024 () //
355	D-ABLAPL/5231/2026 ABLAPL/2345/2026	TUKUNA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /227 /2025 () //
356	D-ABLAPL/5381/2026 ABLAPL/2346/2026	BIMALA DEVI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /169 /2020 () //
357	D-ABLAPL/5233/2026 ABLAPL/2347/2026	GOKULA CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /31 /2026 () //
358	D-ABLAPL/5415/2026 ABLAPL/2348/2026	LITU DAS @ SUSANTA DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /91 /2026 () //
359	D-ABLAPL/5420/2026 ABLAPL/2349/2026	BANKA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /96 /2025 () //
360	D-ABLAPL/5437/2026 ABLAPL/2350/2026	SUBAS KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /372 /2025 () //
361	D-ABLAPL/5442/2026 ABLAPL/2351/2026	KALPANA KUMARI VS STATE OF ODISHA	SEJAL NAYAK VS	BAREIPALI /192 /2025 () //
362	D-ABLAPL/5340/2026 ABLAPL/2352/2026	SIPUN @ BINOD DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /194 /2025 () //
363	D-ABLAPL/5347/2026	BISWARANJAN SAMAL	AKSHAYA KUMAR SAHOO	DEOGARH /67 /2026

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	ABLAPL/2353/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5354/2026 ABLAPL/2354/2026	G. BAIRI PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /425 /2025 () //
365	D-ABLAPL/5397/2026 ABLAPL/2355/2026	BIBHUNA @ BUBHUNA SAMATRAY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /13 /2026 () //
366	D-ABLAPL/5398/2026 ABLAPL/2356/2026	MANASHILATA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /227 /2025 () //